

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2366
ANSWERED ON:15.12.2004
RESERVATION IN PRIVATE SECTOR
Saradgi Shri Iqbal Ahmed;Senthil Dr. Raman

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government in its Common Minimum Programme has provided that in private sector there should be reservation quota for OBCs and other minorities;
- (b) if so, whether the Government has been formulating a law in this regard ;
- (c) if so, the details thereof;
- (d) whether various industrialists and others are not fully agreeable to the proposal made by the Government; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS.(SHRI SURESH PACHOURI)

- (a): No, Sir.
- (b): Does not arise.
- (c): Does not arise.
- (d): Does not arise.
- (e): Does not arise.